

GOVERNMENT OF MANIPUR  
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS  
(PERSONNEL DIVISION)

ORDERS BY THE GOVERNOR:MANIPUR  
Imphal, the 19<sup>th</sup> February,2026

**No.APPT-9/4/2022-DP-DP/H:** In pursuance of the decision taken in Cabinet meeting held on 17<sup>th</sup> February,2026, the Governor of Manipur is pleased to appoint Shri L. Nishikanta Singh, Lt. General (Retd.) as Advisor ( Coordination) to the Hon'ble Chief Minister, Manipur for a period of 1 (one) year with immediate effect in public interest.

2. The terms and conditions of his service including honorarium, entitlements, etc. will be issued separately in consultation/concurrence with Finance Department (PIC), Government of Manipur.

By orders & in the name of Governor,

*M. Rabichandra Singh*  
M. Rabichandra Singh  
19/02/2026

( M. Rabichandra Singh )  
Under Secretary(DP),  
Government of Manipur

Copy To:

1. Secretary to Governor, Lok Bhavan, Imphal.
2. Secretary to Chief Minister, Manipur.
3. PPS/PS to all Deputy Chief Ministers, Manipur
4. PPS/PS to all Ministers, Manipur.
5. SO to Chief Secretary, Government of Manipur.
6. Person concerned.
7. Director General of Police, Manipur
8. All Additional Chief Secretaries/ Principal Secretaries/Commissioners/Secretaries, Government of Manipur.
9. Principal Accountant General, Manipur
10. Special Secretary (Finance), Government of Manipur.
11. All Deputy Commissioners, Manipur.
12. All Head of Departments, Manipur
13. Director, Printing & Stationary, Manipur , for publication in the Extra-ordinary Gazette of Manipur.
14. Joint Secretary (GAD), Government of Manipur
15. DDO, General Administration Department, Government of Manipur
16. Treasury Officer/ Sub-Treasury Officer concerned.
17. Website Manager/DIT, Manipur Secretariat, Imphal
18. Guard file/ Order Book